

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/3756/2020

This the 15th day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Aashiq Hussain Sofi (Aged: 29 years), S/o Wali Mohammad Sofi, R/o Kanispura, Baramulla.

.....Applicant

(Advocate:- Mr. B.A. Zargar)

Versus

1. State of Jammu & Kashmir through Commissioner/Secretary to Govt. Social Welfare Department, Civil Secretariat, Jammu/Srinagar and 3 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that the matter has become infructuous on account of subsequent developments which have taken place.

2. Accordingly, the T.A. is dismissed for having become infructuous.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**